

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).3331/2006

LAHORIMAL JETHANAND

Petitioner(s)

VERSUS

MANAGING OFFICER/TAHSILDAR, JALNA & ORS
(With prayer for interim relief)

Respondent(s)

Date: 05/09/2007 This Petition was called on for hearing today.

For Petitioner(s)

Mr. C.G. Solshe,Adv.

For Respondent(s)

Mohd. Yasir Abbasi, Adv.

Mr. Shakil Ahmed Syed,Adv.

Mr. V.N. Raghupathy ,Adv

UPON hearing counsel the Court made the following
ORDER

The learned counsel for the respondents seek two weeks' time for
filing counter affidavit. Granted.

List the matter on 23.10.2007.

(SUNIL THOMAS)
Registrar